

# C. A. T. Bench, JAIPUR


Date of Order

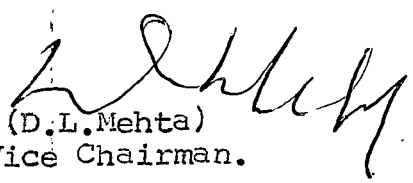
Orders MP No. 126 /93

18.3.93

None present for the applicant/petitioner.

M.P. for amendment of the O.A. has been allowed. The amended O.A. may be filed within 2 weeks. The amended O.A. may be listed for admission on 16.4.1993.

  
(B.N. Dhoundiyal)  
Member (A)

  
(D.L. Mehta)  
Vice Chairman.

Copy sent to the app.

Per vide 23/0

Date 2-4-93

  
31/0/93